

Defective Case Register from 2025-03-13 to 2025-03-13

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/10173/2025	RANJIT SAMAL	2025-03-13	1. Page 55 not neat. 2. Petition not correctly addressed to Honorable Court
2	D-WP(C)/10197/2025	SESHADEV DASH	2025-03-13	Date of annex.5 not mentioned in the index.
3	D-WA/10169/2025	PRABIR KUMAR RAY	2025-03-13	1) Synopsis and date chart do not page mark.
4	D-WP(C)/10199/2025	SESHADEV DASH	2025-03-13	1. Date of annex.5 not mentioned in the index. 2. Date of annex.5 mentioned at page 8 not tally to annex.5 as annexed
5	D-CRLMC/7581/2025	JUGALA KISHORE PANDA	2025-03-13	1. Certified copy of annex-1 not filed
6	D-ABLAPL/7641/2025	SUSANTA KUMAR ROUT	2025-03-13	DOCUMENT SHOWING R CASE NO 127 OF 2025 OT FILED
7	D-WA/10301/2025	ADISHA MOHANTY	2025-03-13	1. Period of Delay 94 days delay 2. Annexure-3 Advertisement No. not correctly furnished
8	D-CRLMC/7393/2025	LINGARAJ SARANGI	2025-03-13	1. Order dated 25.10.2025 mentioned in the cause title appears to be wrong as per the under Annex-5. 2. ICC Case No. 4554/2014 mentioned in the para- 2 appears to be wrong as per the Annex-1.
9	D-CRLMC/7437/2025	AJAYA KUMAR PRADHAN	2025-03-13	1. C. copy of Annex-2 not filed.
10	D-WP(C)/10274/2025	MANAS RANJAN BADAJENA	2025-03-13	1. Case no mentioned under annexure-3 not tally with the index and Book mark index. 2. Age of the opposite party no 5 not furnished.
11	D-WP(C)/10316/2025	LALIT KUMAR MAHARANA	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-CMP/10189/2025	AMIYA KUMAR MOHANTY	2025-03-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
13	D-WA/8902/2025	BISWAJIT NAYAK	2025-03-13	Page No.22 and 23 neat copies not filed
14	D-WP(C)/10329/2025	BASUDEV BARIK	2025-03-13	Legible copy of page-19 and 21 to be filed.
15	D-WP(C)/10293/2025	AUROVINDA MOHANTY	2025-03-13	.Petition not correctly addressed to Honorable Court 1. Age of OP No 3 to 6 not furnished in the cause title. 2. Age and S/O petitioner not furnished in the cause title. 3. Page No 22 26 29 and 30 to 33 not Neat and legible.
16	D-CMAPL/10216/2025	ABINASH ROUTRAY	2025-03-13	1. Period of Delay 1936 days 2. Year of the not correctly furnished in the index
17	D-WP(C)/10020/2025	BHARAT BHUSAN ROUTRAY	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code no incorrectly mentioned in the assesment slip and in the index.

18	D-RSA/10263/2025	DEEPALI MAHAPATRA	2025-03-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs. 715/-to be Paid
19	D-CMP/10241/2025	RAMAKANTA NAYAK	2025-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. Year of civil revision case not mentioned in prayer of c .m .p .
20	D-WA/10348/2025	SIDHARTH PRASAD DAS, A.S.C.	2025-03-13	Put up for SR after filing C copy of impugned order and prayer confined the date of one order.
21	D-CMP/10231/2025	SANDEEP RATH	2025-03-13	3-AUTHENTICATION FEE IS DEFICIENT. 1 . Authentication fees payable on annexure -1 is Rs . 22 .00 ,paid Rs 4 / .Deficit A .fees of Rs .18 / to be paid . 2 .Name of opp. party no .2 in c .m .p does not tally with the name furnished in c .copy filed under annexure -1
22	D-CMP/10135/2025	PRADIPTA BEURA	2025-03-13	1.In index in place of c .m .p it is mentioned writ petition . 2 .occupation of petitioner not furnished .3 . Opposite party no .3 is not party in impugned order filed under annexure - 2 .
23	D-CMP/10334/2025	AJODHYA RANJAN DASH	2025-03-13	1.O.Ps No-9 and 10 arrayed as Parties Vice O.P No-10 in the Lower Court but not yet substituted. 2.Pages No-24 to 33 are not legible
24	D-WP(C)/10235/2025	PRABODHA CHANDRA NAYAK	2025-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy not served on S.C. (C.T. and G.S.T.).2.Date of Annexure-3 is not correctly furnished in prayer portion of writ petition.
25	D-WP(C)/10244/2025	PRADEEP KUMAR DAS	2025-03-13	1.Legible copy of page-25 and 26 not filed.2.The petitioner has not executed vakaltnama.
26	D-WP(C)/10223/2025	KRISHNA CHANDRA SAHU	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-ABLAPL/7709/2025	ROHIT RANJAN RAY	2025-03-13	.Petition not correctly addressed to Honorable Court
28	D-WP(C)/10242/2025	MD. GOLAM MADANI	2025-03-13	Age and name of father of the opp.party No.2 not furnished.
29	D-CMAPL/10455/2025	RABI NARAYAN MISHRA - 2	2025-03-13	1.C.copy of dismissal order not filed
30	D-ABLAPL/7577/2025	MRITUNJAY BANERJEE	2025-03-13	8-CAUSE TITLE NOT IN ORDER. 1. Index not properly page marked and ABLAPL Petition not correctly mentioned in Index.2.P.S.and G.R.Case No. not furnished in proper place in cause title.
31	D-ARBP/10251/2025	BISHNU PRASAD PRADHAN	2025-03-13	1. Date of agreement order not correctly furnished in Synopsis and Prayer of the petition
32	D-ABLAPL/7704/2025	AMIT BISWAL	2025-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. PS case number not correctly furnished in para no.1 and Prayer of the petition. 2..Petition not correctly addressed to Honorable Court
33	D-CRLA/7655/2025	AMLAN MOHANTY	2025-03-13	IA 800/25 is not correctly page marked,(ii)Word BLAPL written on top of affidavits be deleted.
34	D-ABLAPL/7632/2025	SALAUDDIN KHAN	2025-03-13	G .R case not furnished on F .I .R .
35	D-ABLAPL/7584/2025	CHAITANYA NAYAK	2025-03-13	.Petition not correctly addressed to Honorable Court
36	D-ABLAPL/7592/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 12 not neat and legible.
37	D-CRLREV/7694/2025	SOUMYA JYOTI BISWAL	2025-03-13	Grounds and good ground certificate not furnished
38	D-ABLAPL/7568/2025	SIDDHARTH SAMAL	2025-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
39	D-BLAPL/7533/2025	UMAKANT SAHOO	2025-03-13	NEAT COPY OF PAGE NO 8 TO BE FILED
40	D-ABLAPL/7597/2025	GAJENDRANATH ROUT	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.13 to 16 not neat and legible.
41	D-CRLMC/7559/2025	SUJAY SHANKER SINGHDEO	2025-03-13	1. The Name of the deponent in identification is not correctly mentioned and The relationship of the deponent towards the petitioner is not furnished in affidavit. 2. Provision of law not correctly furnished. 3..Petition not correctly addressed to Honorable Court
42	D-BLAPL/7675/2025	RAJ KUMAR ROUT	2025-03-13	PS case no. wrongly mentioned in cause title and prayer.
43	D-CRLREV/7647/2025	JYOTIRMAYA SAHOO	2025-03-13	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 463 days
44	D-ABLAPL/7696/2025	AMLAN SHAKTI PAUL	2025-03-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-ABLAPL/7703/2025	TARA PRASAD MOHAPATRA	2025-03-13	1. Provision of law not correctly furnished . 2. Court fee Rs. 6/- not filed.
46	D-BLAPL/7667/2025	AMLAN SHAKTI PAUL	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
47	D-CRLMP/7669/2025	AKSHAYA KUMAR PANDEY	2025-03-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
48	D-BLAPL/7717/2025	DIPANKAR ACHARYA	2025-03-13	PS Case and G.R case not tally with cause title and synopsis.
49	D-BLAPL/7698/2025	AMLAN SHAKTI PAUL	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.

50	D-BLAPL/7699/2025	TARA PRASAD MOHAPATRA	2025-03-13	1. Page no.12 not marked on the file.
51	D-BLAPL/7674/2025	SIDDHARTH GOUTAM DAS	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 5 wrongly mentioned.page no. 8 not neat and legible.
52	D-ABLAPL/7573/2025	MOHENDRA DALAI	2025-03-13	1. Relation of petitioner no.1 not proper. 2.Page no.12 furnished twice.
53	D-WP(C)/10431/2025	RAJIV KUMAR MAHANTA	2025-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos.60,65.68,69.119 Are not legible.
54	D-ABLAPL/7705/2025	TARA PRASAD MOHAPATRA	2025-03-13	1. Provision of law not correctly furnished. 2. Court fee Rs. 6/- not filed.
55	D-ABLAPL/7737/2025	SURESH KUMAR JENA	2025-03-13	C.T number not tally with cause title , synopsis and petition copy.
56	D-BLAPL/7707/2025	ABHISHEK DASH	2025-03-13	1. As per Standing order No.03 dated 09.07.2024, the name of the informant/victim shall not be reflected in the cause title.2.Date of rejection order under Annexure-3 does not tally with para-5 of the petition.3. Page no.10 not proper rotate. Put up for further S.R
57	D-ABLAPL/7687/2025	SWAYAMSIDDHA MISHRA	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Name of the victim/ Informant shall not be furnished in the petition ,as per standing or. no.3 dtd.9-7- 2024. 2. page nos. 11 and 25 partially neat.
58	D-ABLAPL/7726/2025	MANORANJAN MUDULI	2025-03-13	G .R case number not furnished on F . I . R .
59	D-BLAPL/7773/2025	SARBESWAR SAHOO	2025-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Honble Court not tally with Rejection order and cause title.
60	D-WP(C)/10250/2025	HEMANTA KUMAR MOHANTA	2025-03-13	PAGE NO 19 NOT PROPERLY ARRANGE
61	D-BLAPL/7753/2025	BIKRAM KESHARI BAL	2025-03-13	.Petition not correctly addressed to Honorable Court
62	D-WP(C)/10238/2025	GOPAL PRASAD JENA	2025-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/10284/2025	DURGESH NARAYAN RATH	2025-03-13	1. page no 41 to 44 not neat and legible
64	D-WP(C)/10246/2025	DURGA PRASAD JENA	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address of opp.part Nos.3 and 4 not furnished.2.Serial number of opp.parties after opp.party No.10 not correctly furnished.3.LT.I. of petitioner in affidavit of writ petition, I.A.

				and vakaltnama not attested.4.I.A. is not correctly page marked
65	D-ABLAPL/7728/2025	SURESH CHANDRA PRADHAN	2025-03-13	1. CrI .trial case number not furnished on F .I .R . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
66	D-WP(C)/9369/2025	SUBAS CHANDRA DAS	2025-03-13	Synopsis and date charts not correctly page marked as per index.
67	D-BLAPL/7689/2025	SARAT KUMAR JENA	2025-03-13	1. Date not furnished in para.1. 2.Age of the petitioner and s/o.Late Surendra Naik in cause title not tally with rejection order.
68	D-WP(C)/10213/2025	PABITRA KUMAR PAIK	2025-03-13	1.O.P.No-1Not Represented Through
69	D-BLAPL/7692/2025	SARAT KUMAR JENA	2025-03-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Dist. not furnished in synopsis and cause title. 2.Date of FIR not correct in index. 3 . Thump impression of Exesutants not attested and name not furnished in V.nama..
70	D-ABLAPL/7636/2025	SUJIT SATAPATHY	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.G .R case no . not furnished on F .I R (annexure -1) . 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3..Petition not correctly addressed to Honorable Court
71	D-CRLMC/7529/2025	NIRANJAN SINGH (1)	2025-03-13	.Subject Code incorrectly Mentioned
72	D-ABLAPL/7715/2025	KIRTAN BADHEI	2025-03-13	1.In affidavit sl.4 appears to be wrong.
73	D-CONTC/9936/2025	PRANAB KUMAR SAMANTRAY	2025-03-13	Neat page nos.10 11 and 37 be filed.
74	D-ABLAPL/7722/2025	JAYADEBA BEHERA	2025-03-13	1.G .R. Case No. 153 of 2024 mentioned in the cause title appears to be wrong as per under Annex-1.
75	D-ABLAPL/7679/2025	HAREKRUSHNA DASH	2025-03-13	As per standing or. no.3 dtd.9-7-2024, name of the prosecutrix/ Informant shall not be furnished in the petition
76	D-WP(C)/9619/2025	RASHMI RANJAN DASH	2025-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The name of opp.parties in vakaltnama not correctly furnished.2.Mobile number of all the counsel in vakaltnama not furnished.3.Letter No.297 dated 15.12.2023 as stated under annexue-8 in book marks index, index and averment of writ petition is not forth coming with said Annexure. 4.Petition not correctly addressed to Honorable Court
77	D-ABLAPL/7565/2025	ASHOK KUMAR PRADHAN	2025-03-13	Name of lower pending court not correct in petition.

78	D-CRLA/7613/2025	OM PRAKASH SARAN	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Age of appellant be reconciled as per lower court judgment (ii) IA not addressed. 2. Number and year of PS case does not match with the number given in trial court judgment and in appeal memo.-May be sent down to court below for rectification.(ii) Anxs.may be marked numerologically (iii)Page 1 IA not signed by adv.
79	D-ABLAPL/7563/2025	SANDEEP RAJ PANDA	2025-03-13	14-NOT PROPERLY INDEXED. Synopsis and date chart nor furnished in index.
80	D-WP(C)/10342/2025	HEMANTA KUMAR MOHANTA	2025-03-13	Age of the petitioner and fathers name not furnished in the cause title and the age of the opp.party no 3 not furnished in the cause title.
81	D-BLAPL/7758/2025	ASHOK KUMAR PRADHAN	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 to 11 not neat.
82	D-ABLAPL/7683/2025	ANSHUMAN PANDA	2025-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner not tally with affidavit and cause title.
83	D-BLAPL/7710/2025	SUSANTA KUMAR LENKA	2025-03-13	1.As per rejection order and cause title,Year of the C.T.Case No. does not tally with F.I.R under Annexure-2
84	D-WP(C)/10118/2025	DEVI PRASAD DASH	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 68 and 70 partially neat.
85	D-WP(C)/10340/2025	HAREKRUSHNA MALIK	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. In index annexure-4 not correctly page marked.
86	D-WP(C)/10117/2025	GAJENDRANATH ROUT	2025-03-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Colour print of Vnama and file not filed.
87	D-WP(C)/10324/2025	NIRANJAN LENKA	2025-03-13	Not properly addressed in the I.A.
88	D-BLAPL/7623/2025	AMARENDRA SAHOO	2025-03-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Paragraph not correctly mentioned in the affidavit.
89	D-WP(C)/9721/2025	BYOMAKESH TRIPATHY	2025-03-13	.Subject Code incorrectly Mentioned

90	D- CONTC/10089/2025	ADV.	2025-03-13	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
91	D- CRLMC/6290/2025	KAILASH SETHI	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Description of Index at sl.no.3 appears to be wrong. 2.page nos.11 and 63 not neat and legible.3.Paragraphs sl.no.11 to 15 repeated twice in the petition.
92	D- CONTC/9938/2025	PRANAB KUMAR SAMANTRAY	2025-03-13	Neat page nos.11 12 and 38 be filed
93	D- CRLMC/7631/2025	BIBHU PRASAD MOHANTY	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.37 not available on record.2. C.Copy of D.V.C.M.C. No.393 of 2024 under Annexure-1 not filed.
94	D- WP(C)/10338/2025	KOUSIK ANANDA GURU	2025-03-13	page no 24 and 25 not neat and legible.
95	D- CRLMP/7616/2025	SAROJA KANTA MANDAL	2025-03-13	15-ALL PAPERS NOT PROPERLY SIGNED. Annexure with Number not furnished
96	D- CRLMC/7622/2025	SIBARANJAN POLAI	2025-03-13	C. copy of annexure -1 not filed.
97	D- BLAPL/7184/2025	JADUNATH PRADHAN	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Honble Court not tally with cause title and c.copy.D.Fee of OSBC Rs.50/-not paid.Name of the adv not mentioned capital letter in the v.nama.Date not mentioned in the v.nama.
98	D- CRLMC/7524/2025	NIRANJAN SINGH (1)	2025-03-13	.Subject Code incorrectly Mentioned
99	D- WP(C)/10226/2025	KRISHNA CHANDRA SAHU	2025-03-13	1.Page Nos.30.31.32, 33.34, 35 and 38 Are not Legible.
100	D- WP(C)/10280/2025	SATRUGHNA DASH (A)	2025-03-13	.Subject Code incorrectly Mentioned
101	D- WP(C)/10174/2025	HEMANTA KUMAR MOHANTA	2025-03-13	Page Nos.18,23,29,34,40,42 and 43 neat copies not filed.
102	D- ABLAPL/7735/2025	AJIT KUMAR RAUT	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
103	D- MACA/10133/2025	PRADEEP KUMAR MISHRA	2025-03-13	IA and impugned award not correctly page marked.
104	D- WP(C)/10220/2025	AMIYA KUMAR MOHANTY	2025-03-13	1.Hologram of Rs.50/- not paid on V.nama.
105	D- MACA/10192/2025	T.N.MURTY	2025-03-13	Vernacular certificate not furnished and c.fee of Rs.6/-nor paid on IA.
106	D- WP(C)/10304/2025	RUPESH KUMAR KANUNGO	2025-03-13	Age of the Petitioner not tally in cause Title as well as affidavit.

107	D-CRLREV/7797/2025	AJIT CHANDRA MOHAPATRA	2025-03-13	This may be registered as CRLMC
108	D-ITA/10247/2025	PRANAYA KUMAR MISHRA	2025-03-13	1.D.C.F.of Rs 6/ to be paid. 2.page 215 258 321 not legible
109	D-WP(C)/10339/2025	SUBASH CH PANI	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-BLAPL/7766/2025	SANTOSH KUMAR MAHANTY	2025-03-13	Name of informant should not mentioned as per standing order.Put up for further SR.
111	D-WP(C)/10281/2025	SASANKA SEKHAR PAIKRAY	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-STREV/10202/2025	MADHAB LAL AGARWAL	2025-03-13	put up for SR after filing of receipt of impugned order for calculation of limitation
113	D-ABLAPL/7754/2025	BIKRAM KESHARI BAL	2025-03-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.L.A.A. fee of Rs 10 /- not filed in Vnama. 2.Petition not correctly addressed to Honorable Court
114	D-ABLAPL/7604/2025	KARUNAKAR GAYA	2025-03-13	DOCUMENT SHOWING G R CASE NO191 OF 2025 NOT FILED
115	D-ABLAPL/7644/2025	TRILOCHAN RATH	2025-03-13	DOCUMENT SHOWING G R NO 79 OF 2025 NOT FILED
116	D-WP(C)/10285/2025	ACHYUTANANDA PATTANAIK	2025-03-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. This may be registered as CRLMP (2) Annexure 2 series not Neat and Legible
117	D-CONTC/10092/2025	MANORANJAN PADHI	2025-03-13	INDEX NOT PAGE MARKED PROPERLY
118	D-ITA/9951/2025	SAROJ KUMAR PARIDA	2025-03-13	1..D.C.Fee of Rs.6 to be paid. 2.Support of good ground certificate not furnished
119	D-WP(C)/10317/2025	SAMEER KUMAR DAS	2025-03-13	Postal Address of OP No 3 AT/PO is likely to be wrong.
120	D-ABLAPL/7599/2025	BIJAYA KUMAR RAGADA	2025-03-13	DOCUMENT SHOWING G R NO 556 OF2023 NOT FILED
121	D-ABLAPL/7618/2025	BIJAY KUMAR BEHERA	2025-03-13	C .T case number not fuurnished on F .I R .
122	D-ARBA/10136/2025	AJIT PATNAIK	2025-03-13	1.Annex-1 is not correctly page marked in Index and book marked Index.2.Addressed to the Honble court in ARBA not correctly furnished
123	D-WP(C)/10341/2025	SUBASH CH PANI	2025-03-13	Copy not served on S.C.(T) .
124	D-WP(C)/10289/2025	HEMANTA KUMAR MOHANTA	2025-03-13	Age and Fathers name not furnished in the Cause Title. 2. Age of OP No 3 not furnished in the Cause Title
125	D-CONTC/10207/2025	ADV.	2025-03-13	1. Period of Delay 299 days 2.Age of petitioner differs from the age of deponent
126	D-WP(C)/10320/2025	SOUMYA RANJAN MOHANTY	2025-03-13	Page No 14 to 16 (Annexure 1) not Neat and Legible.

127	D-BLAPL/7831/2025	SOURAV SUMAN BHUYAN	2025-03-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 45 ,55,56,65,67,68,70,71,72,73,75.76,79,80,82 and 84 not neat.
128	D-CRLMP/7638/2025	ADHIRAJ MOHANTY	2025-03-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-CONTC/10091/2025	ADV.	2025-03-13	BLANK SPACE IN PRAYER PORTION OF I.A TO BE FILLED UP (LIMITATION)
130	D-WP(C)/9432/2025	MANOJ KUMAR NAYAK	2025-03-13	Page No 40 and 41 not Legible.. 2. No date mentioned in the CERTIFICATE and UNDERTAKING by the filing Counsel.
131	D-CONTC/9967/2025	JYOTIRANJAN KAR	2025-03-13	1.Not properly addressed to the Court.2. Age of the Petitioner in petition copy differs as compared with Affidavit. 3. Name of the Petitioner differs in Affidavit as compared with Declaration
132	D-CONTC/10183/2025	ADV.	2025-03-13	Period of Delay 63 days(From the Date of communication of order)
133	D-WP(C)/10211/2025	NIKUNJA KUMAR ROUT	2025-03-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 9 not neat and legible.
134	D-ABLAPL/7723/2025	MANAS KUMAR CHAND	2025-03-13	C .T case number left blank in synopsis and ABLAPL petition and C .T case number not furnished on F .I .R .
135	D-WP(C)/10180/2025	HEMANTA KUMAR MOHANTA	2025-03-13	1.Page Nos.18 to 20,24,25,27 to30,34,35,41 and 42 to 44.
136	D-CMP/10350/2025	DEO KUMAR AJMERIA	2025-03-13	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petition not correctly addressed to Honorable Court 2. H.C.B.A Fee of Rs.50/-and L.A.A Fee of Rs. 10/- not affixed on the Vakalatnama.
137	D-WP(C)/10309/2025	SHASHI BHUSAN JENA	2025-03-13	1. Index page not signed by the counsel for the petitioner.
138	D-WP(C)/10331/2025	PADMANAV CHOUDHURY	2025-03-13	Grounds before Prayer not furnished in the WP(C) PIL

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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